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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.536/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Satyabrat Bhadani & Ors -Versus- Ram Chand Ram Naga Ram Rice Mills Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Ps. CS Petitioners

Akash Sharma
25.10.17

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

Heard. Admit.

Issue notice on the respondents. Petitioners have filed the affidavit of service, which shows that notice has been served only on R-2 and for rest of the respondents ye has to take steps. Therefore, issue notice on the respondent nos. 1, 3, 4, and 5 again and file affidavit of service within 2 weeks.

List on 08/12/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)